

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2238
ANSWERED ON:14.08.2006
BAN ON FISHING
Chandrapan Shri C.K.;Ravindran Shri Pannian

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has issued a ban on fishing by all deep sea fishing vessels in the five coastal States from June 10, 2006 to August 15, 2006;
- (b) if so, the details thereof;
- (c) whether Karnataka, Kerala and Goa has already imposed ban till July 31, 2006; and
- (d) if so, the reaction of the Government thereto ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN)

(a): Yes, Sir.

(b): The Government of India vide Order NO.30035/15/97-Fy(T-1) Vol.II dated 17.3.2006 has ordered ban on fishing by all deep sea fishing vessels in the Indian Exclusive Economic Zone on the west coast from 10th June, to 15th August, 2006 (both days inclusive).

(c) & (d): In compliance of the recent orders of the Hon`ble Supreme Court, the Governments of Kerala, Karnataka and Goa have issued ban orders up to 15th August, 2006.